

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 22

IA No. 38/2023, 615/2023  
616/2023, 617/2023, 618/2023  
In  
CP(IB) No. 647/Chd/HP/2019  
(Admitted)

Under Section 9, & 19(2)  
R 11 IBC 2016

**In the matter of:-**

Rajat Sole Proprietor, R J Enterprises ...Petitioner/ Operational Creditor  
Vs.  
Crest Steel (UNA) Private Limited ...Respondent/ Corporate Debtor

**Present:** Ms. Preeti Yadav, Advocate for the applicant in IA No. 38/2023, 615/2023, 616/2023, 617/2023 and 618/2023.

**IA No. 38/2023**

Let reply be filed by learned counsel for the respondent within two weeks with a copy in advance to the counsel opposite. Rejoinder, if any, be filed by learned counsel for the applicant within two weeks thereafter with a copy in advance to the counsel opposite. List the matter on 11.05.2023.

**IA No. 615/2023**

This application has been filed by the applicant for placing on record the 15th fortnightly report for the period from 10.01.2023 to 23.01.2023. The same is taken on record subject to just exceptions. IA No. 615/2023 is disposed of accordingly.

**IA No. 616/2023**

This application has been filed by the applicant for placing on record the 16th fortnightly report for the period from 24.01.2023 to 06.02.2023. The same is taken on record subject to just exceptions. IA No. 616/2023 is disposed of accordingly.

**IA No. 617/2023**

This application has been filed by the applicant for placing on record the 14th fortnightly report for the period from 27.12.2022 to 09.01.2023. The same is taken on record subject to just exceptions. IA No. 617/2023 is disposed of accordingly.

**IA No. 618/2023**

This application has been filed by the applicant for placing on record the 17th fortnightly report for the period from 07.02.2023 to 20.02.2023. The same is taken on record subject to just exceptions. IA No. 618/2023 is disposed of accordingly.

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**(Subrata Kumar Dash)**  
**Member (Technical)**

March 13, 2023  
SM

-sd-

**(Harnam Singh Thakur)**  
**Member (Judicial)**